

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(11)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/581/(IB)/2017  
NAME OF THE PETITIONER(S) : GENERAL TIMBERS  
NAME OF THE RESPONDENT(S) : KARISMAA FOUNDATIONS PT LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

L. Narasimha Vaman

L. Narasimha Vaman -  
Counsel for Corporate Debtor

A. Charles Darwin  
A. CHARLES DARWIN

A. Charles Darwin  
Counsel for Petitioner.

**ORDER**

Counsels for both the parties are present. Counsel for the Corporate Debtor has filed a memo giving schedule of payment. However, Counsel for the Applicant did not agree to the amount of instalments proposed to be made. He has submitted that in case the amount of instalments is raised to Rs.5 lakh per month, the same will be accepted. Counsel for the Corporate Debtor prayed for time to seek instructions from his client. At request, time is enlarged. Put up on **14.12.2017 at 10.30 A.M.**

-sel-  
MEMBER (JUDICIAL)